

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3419/2015

Tuesday, this the 22<sup>nd</sup> day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B. K. Sinha, Member (A)**

Manoj Kumar Gautam,  
TGT (Maths)  
Aged about 39 years  
s/o Vijay Kumar  
V-737, Street No.9  
Vijay Park,  
New Delhi

..Applicant  
(Mr. Divya Jyoti Jaipuriar, Advocate)

Versus

1. The Chief Secretary  
Govt. of NCT of Delhi  
Secretaries Building  
IP Estate,  
New Delhi
2. Secretary  
Delhi Subordinate Services Selection Board  
Industrial Area, Vishwas Nagar  
Shahadra,  
New Delhi
3. Secretary Services  
Govt. of NCT of Delhi  
Secretariat Building  
IP Estate,  
New Delhi

..Respondents

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

After some arguments, learned counsel for applicant sought permission to withdraw the present Original Application with liberty to take appropriate steps in accordance with law.

2. The Original Application is dismissed as withdrawn with liberty as prayed for.

**( Dr. B.K. Sinha )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**September 22, 2015**  
/sunil/